

**GOVERNMENT OF INDIA
CULTURE
LOK SABHA**

UNSTARRED QUESTION NO:2383
ANSWERED ON:16.08.2011
PRAYER IN HISTORICAL MOSQUES
Basheer Shri E. T. Muhammed

Will the Minister of CULTURE be pleased to state:

- (a) whether the Government has received any requests for allowing prayers in various historical mosques in the country;
- (b) if so, the details thereof, mosque-wise;
- (c) the following up action being taken by the Government in this regard?

Answer

MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION AND MINISTER OF CULTURE (KUMARI SELJA)

(a) to (c) Yes, Sir. Archaeological Survey of India had received a few requests for allowing prayer at centrally protected monuments in the country. The details of which are as under:

S.No. Name of Monument Particular of requests

1. Bibi-ka-Maqbara, Aurangabad (Maharashtra)

(i) Shri S.Yunus S. Habis and
Shri Pasha Khan Sardarkhan,
Aurangabad in the year 2010

(ii) Shri G.S.A. Ansari,
Chairman, Maharashtra State
Haj Committee, Mumbai in the
year 2010

(iii) Shri Mohsin Ahmed,
President, Janjagaran
Samitee Maharashtra,
Aurangabad in the year 2011

2. Narnala Fort, Narnala, District Akola, Shri Chotu Sk. Ismail and
(Maharashtra) others R/o Shahanur Village,
Tq. Akot, Distt. Akola in the
year 2010

3. Asharfi Mahal, District Mandu (Madhya Pradesh) Shri Kalim Shekh (Sufi Kalim Ali
Shah Qadri Shattari), Gurgaon, Haryana

4. Safa Masjid, District Belgaum (Karnataka) District Wakf Committee Belgaum &
Sri M.K. Baliwale General Secretary,
BJP Minority Morcha, Belgaum

The above referred requests were examined according to the provisions of Ancient Monuments and Archaeological Sites and Remains Act and Rules thereunder.